

report is under examination in the CEA. Various inputs like clearance under section 29 of the Electricity Supply Act, 1948, gas linkage, Environmental clearance from Ministry of Environment and Forests etc., are yet to be tied up by the State Government.

एयर बस ए-320 द्वारा उड़ाने न भरने देने का कारण हुई हानि

43. डा० अब्दुल अहमद : क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) एयर बस ए-320 को उड़ान भरने से रोकने संबंधी सरकार के निर्णय से कितनी वित्तीय हानि हुई है ; क्या इस हानि के लिए कोई जिम्मेदारी तय की गयी है ; यदि हां, तो इस संबंध में ब्यौरा क्या है और दोषी अधिकारियों के खिलाफ या कार्यवाही की जा रही है ;

(ख) एयर बस ए-320 विमान की कुल संख्या कितनी है जिन्हें करार के मुताबिक खरीदा जाना है और इनमें से कितने विमान भारत में आ चुके हैं ;

(ग) क्या कुछ एयर बसों की सुपुर्दगी को स्वीकार करने में हुए विलम्ब के कारण सरकार को कुछ मुआवजा देना पड़ेगा यदि हां तो इस संबंध में ब्यौरा क्या है ; और

(घ) क्या हमारे विमान चालक एयर बस ए-320 को उड़ाने में पूरी तरह से सक्षम हैं ?

नागर विमानन और पर्यटन मंत्री (श्री माधवराव सिधिया) : (क) इंडियन एयर लाइन्स को 40 सप्ताह के दौरान विमानों की उड़ाने रोकने के कारण अनुमानित 171.60 करोड़ रुपये की कुल हानि हुई । ए-320 विमानों की उड़ाने रोकने का निर्णय मंत्रिमंडल स्तर पर लिया गया था ।

(ख) दिनांक 15-3-86 के खरीद समझौते की शर्तों के अनुसार 19 एयर बस ए-320 विमान तो प्राप्त हो चुके हैं परन्तु दिनांक 5-6-89 को पूरक समझौते की शर्तों के अनुसार 12 अतिरिक्त विमान अभी प्राप्त होने हैं ।

(ग) इंडियन एयर लाइन्स ने एयर बस इंडस्ट्री को विमान प्राप्त करने में देरी के कारण कोई क्षति पूर्ति नहीं की है ।

(घ) जी, हां ।

पांच सितारा होटलों में धोती पहनकर जाने वाले व्यक्तियों के लिए रियायतें

44. डा० अब्दुल अहमद : क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि क्या सरकार के पांच सितारा होटलों में सरकार द्वारा धोती पहनकर जाने वाले व्यक्तियों को दी जाने वाली रियायतें जारी रहेंगी अथवा इस योजना में कुछ परिवर्तन किये जायेंगे, यदि हां तो उसका ब्यौरा क्या है ?

नागर विमानन और पर्यटन मंत्री (श्री माधवराव सिधिया) : 25-1-1991 से भारत पर्यटन विकास निगम ने एक स्कीम शुरू की है जिसके अंतर्गत सभी होटलों के विनिर्दिष्ट रेस्तरांओं में सप्ताह में दो दिन अर्थात् बृहस्पतिवार और शुक्रवार को ग्रामीण अतिथियों को शाली भोजन पर 50% छट दी जाती है । यह रियायत उन ग्रामीण व्यक्तियों को अपनी पहचान सिद्ध करने पर दी जाती है जो संबंधित होटल/रेस्तरां के आस-पास 50 किलोमीटर के दायरे में रह रहे हों । तथापि सब राज्य-क्षेत्र दिल्ली में स्थित होटलों के मामले में, 50 किलोमीटर दूरी की सीमा लागू नहीं होती और भारत के किसी भी भाग का रहने वाला कोई भी वास्तविक ग्रामीण अतिथि इस सुविधा का लाभ उठा सकता है । यह स्कीम अभी भी जारी है ।

Royalty on coal for Bihar

45. SHRI S. S. AHLUWALIA: Will the Minister of COAL be pleased to state:

(a) whether Government have any proposal to raise the royalty on coal to be paid to the State of Bihar;

(b) if so, what are the details thereof;

(c) if the answer to part (a) above be in the negative, what are the reasons therefor; and

(d) what is the basis on which existing royalty has been determined?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGAUDAR): (a) to (c) The rates of royalty on coal were last revised in February, 1981 and were due for revision in February, 1985. However the rates have not been revised so far mainly because most of the coal producing states were levying heavy cesses on coal. Since levy of cesses by most State Governments has been set aside by courts, a proposal to enhance the rates of royalty on coal is under consideration of Government of India.

(d) The rates of royalty on coal fixed in 1981 and being continued were determined as a fixed percentage of pithead price of each group of coal prevailing at that time.

Increase in air passengers

46. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the total increase in demand for air passengers expected in different sectors in the country during the next three years and the manner in which Government plan to meet the demand;

(b) what is the actual shortage of capacity in comparison to demand in different sectors; and

(c) by when Government plan to have enough capacity to meet the requirement of air passengers?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c) Indian Airlines expects the growth in traffic (in terms of Revenue Passenger Kilometres) to be of the order of 22 per cent in 1991-92, 16 per cent in 1992-93, 12.5 per cent in 1993-

94 and 10 per cent in 1994-95 as compared to the preceding year. With the full reinduction of the 18 A-320 aircraft in its fleet at present and with the acquisition of 12 more A-320 aircraft from November 1992 onwards, Indian Airlines will be in a position to cater to the traffic demand.

Last minute air reservations

47. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether Government have any plans to enable air passengers to get the reservation on any flight in the country on demand at the last minute; and

(b) if so, what are the details in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) With the reinduction of the A-320 fleet, Indian Airlines will be increasing the seat capacity offered. It will be the constant endeavour of Indian Airlines to offer capacity that would meet the traffic demand, subject of course to traffic potential and commercial viability justifying it.

Hydro Power Generation Project in North-Eastern Region and Himachal Pradesh

48. SHRI ASHWANI KUMAR: Will the Minister of POWER AND NON - CONVENTIONAL ENERGY SOURCES be pleased to state-

(a) what is the capacity of Hydro-Power generation projects in the North-Eastern region and in Himachal Pradesh and how much of this has been harnessed till date;

(b) what are the schemes of Government to utilise these Hydro-potential projects for the next two